

(b) to (e). By an order dated 13th March, 1990 the President was pleased to direct that Shri George Fernandes, Minister of Railways would, until further orders, also coordinate all the actions of the Ministries and Departments of the Government with respect to the matters relating to the State of Jammu and Kashmir. The Committee comprising of the following members was constituted to assist the Minister of Railways in discharge of his additional responsibilities. The Committee was discharging its role.

Shri Surendra Mohan

Shri Ghulam Rasool Kar

Shri Kedar Nath Sahni

Shri Saif-ud-Din Chowdhary

Shri M. Farooqi

Shri P.L. Handoo

Consequent to the Railway Minister having been relieved of his aforementioned additional responsibilities, the committee has also been dissolved.

(f) No, Sir.

(g) Does not arise.

[*Translation*]

**Migrant Government Servants of J & K**

1357. SHRI PHOOL CHAND  
VERMA:  
SHRI MANJAY LAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether due to lack of security arrangements, many residents of Kashmir who were in Government service had to

abandon their hearths and take refuge in other parts of the country;

(b) whether Government have asked these employees to report at their respective places of duty;

(c) whether these employees have protested against the order of joining duty in Kashmir unless government make foolproof arrangements for their safety; and

(d) if so, the decision taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODHKANT SAHAY): (a) to (d). A number of persons posted in Central Govt. and Public Sector Undertaking establishments in Srinagar and other stations in the Valley have migrated to Jammu and other parts of the country. Employees have been given incentives of payment of transfer grant and House Rent Allowance which would be paid to them, should they decide to keep their families elsewhere. For employees themselves accommodation is to be provided in secure places.

Many migrant Central Govt. employees are still reluctant to return to the Valley. With a view to enabling the Govt. establishments to function effectively, some vacancies caused by such migrant employees are being filled through recruitment of local Kashmiri youths. The migrant employees are being temporarily adjusted elsewhere. Their interests, as and when they return, will not be affected adversely.

**Intrusion by Afghan Terrorists in Kashmir**

1358. SHRI ANANTRAO DESHMUKH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of Afghan terrorists have intruded into Kashmir valley;

(b) if so, the number of Afghan terrorists arrested in the valley during the last six months; and

(c) the steps taken by Government to check in such infiltrations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c). No Afghan terrorists have been arrested in the Kashmir valley so far. There is no confirmed information that Afghan terrorists have intruded in large number.

A number of security measures have been taken in the Valley to check infiltrations which include large induction of Central Police Forces; better coordination between State Police; Central Police forces and the Army; intensive raids and combing operations on selective basis and strengthening of vigil on the border. Armed Forces and the State Police have been given additional powers of search and destroy arms dumps.

[English]

#### **Sheep Breeding Project with World Bank Assistance**

1359. SHRI H.C. SRIKANTAIAH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Karnataka Government has sent a Sheep Breeding Project to Union Government for world Bank assistance;

(b) if so, the total cost of the project;

(c) whether the above project has been posed to the World Bank for getting aid; and

(d) if not, when it is likely to be approved

and sent to the world Bank for its approval?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) Yes, Sir.

(b) The total cost of the project is Rs. 28.79 crores.

(c) No Sir.

(d) the Department Economic affairs through whom projects are posed for external funding, had earlier posed this Project to DANIDA, FRG and EEC for assistance Bilateral assistance for this project has not yet been made available.

#### **Demands of Postal employees of Karnataka**

1360. SHRI H.C. SRIKANTAIAH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether postal employees of Karnataka are demanding upward revision of overtime allowance, second time bound promotions, dropping of RLO experiment etc.;

(b) if so, whether Government have considered their demands; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir. This is a general demand of the postal employees and is not confined to only Karnataka Circle.

(b) and (c). The demand relating to upward revision of Overtime allowance and introduction of the second time bound pro-